

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/122/2016  
NAME OF THE PETITIONER(S) : V. Kesavamurthi  
NAME OF THE RESPONDENT(S) : Sands Utility Services Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. K. Nithyavendhan  
for  
Thirupambak

Counsel for  
Respondents



2. Menon Kumar  
(for B. Dharmaraj)

Counsel for  
petitioner  
ORDER



Counsel representing both the parties are present. Both the counsels sought time for submitting final arguments. Time extended at their request. Put up on 22.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)

